

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2145
ANSWERED ON FRIDAY, THE 28TH JULY, 2017
[SHRAVANA 06, 1939 (SAKA)]**

UNREGISTERED COMPANIES

QUESTION

2145. SHRI RAGHAV LAKHANPAL:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the Government is aware that a large number of unregistered companies are operating in the country and if so, the details thereof; and
- (b) the number of companies operating in the country without getting themselves registered with the Registrar of Companies (RoCs) and the details of action taken by the Government against such companies during the last three years?

ANSWER

**THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS**

(a) & (b): During the last three years, the following unregistered companies have come to the notice of this Ministry against whom the action has been taken as under:

Sl. No.	Name of unregistered companies	Jurisdictional Registrar of Companies	Action against unregistered companies
1	Krishi Vipran Vikas Ltd.	Kanpur	Prosecution u/s 453 of the Companies Act, 2013 has been launched.
2	Bhagya Laxmi Financial Private Limited	Delhi	The Reserve Bank of India has intimated that it has taken up the matter with the then Department of Electronic and Information Technology (DEITY) (now a Ministry) to close the website.
3	Natraj Finance	Delhi	An FIR has been filed on 22.03.2017 by the Registrar of Companies, Delhi.
4	Webtern India Pvt. Ltd.	Pune	Prosecution u/s 453 of the Companies Act, 2013 has been launched on 12.05.2017 vide Case No.14969/2017.

5.	Tanishka Infotech Pvt. Ltd.	Pune	The case has been referred to the State Economic Offence Wing (EOW) on 06.10.2016.
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